

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.6121 of 2021**

Rajendra Prasad @ Chuttu Prasad Petitioner
Versus
The State of Jharkhand Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Sheo Kr. Singh, Advocate
For the State : Mr. Bholu Nath Ojha, Addl.P.P

Order No.02 Dated- 03.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner, after some arguments, seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

(Anil Kumar Choudhary, J.)